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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	Hearing	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajasekhar VK 9500153344 consult@nslaw.in	counsel for the Applicant/ first respondent	Rajasekhar.

2.	Ridhima. T 8123013569 ridhima@aklawchambers.com	Counsel for the Petitioners	Ridhima
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Counsel for petitioner is present. Counsel for respondent is also present.

IA 57/17 is taken up today. Counsel for respondent requested time.

Post the matter on 18.08.2017 for hearing IA 57/17 and no further adjournment will be given.

  
MEMBER (J)

  
MEMBER (T)